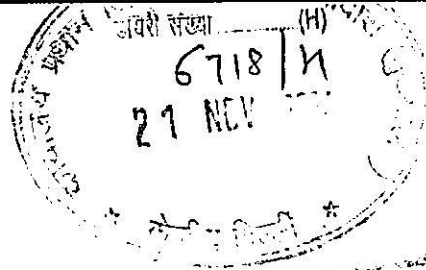


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PCACT)
CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In partial modification of this office order No.DR.(Spl.Judges)/RACC/Gaz./2024/18548-18593/C dated 29th October, 2024 for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officer shall be on duty on the date mentioned against his name :-

S.No.	Name of Officer	Designation	Dates	Sunday/ Holidays
1	Sh. Bhupinder Singh	Special Judge (PC Act) (CBI)-06	27.11.2024	-



Chandna

(ANJU BAJAJ CHANDNA)
 Principal District & Sessions Judge-
 cum-Special Judge(PC Act)(CBI)
 Rouse Avenue Court Complex,
 New Delhi.

Dated, Delhi the 20/11/24

No.D.R.(Spl.Judges)/RACC/Gaz./2024/12987-13005/D

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded for information and necessary action to :-

1. Sh. Gaurav Rao, Special Judge (PC Act)(CBI)-01, RACC, New Delhi.
2. Sh. Bhupinder Singh, Special Judge (PC Act)(CBI)-06, RACC, New Delhi.
3. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Enforcement, New Delhi.
6. The Director General (Prisons), Tihar Jail, New Delhi.
7. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
8. The Website Committee, Tis Hazari Court, Delhi.
9. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
10. The In-charge, Computer Branch, RACC, New Delhi.
11. The Reader/P.S. to the undersigned.
12. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
13. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Chandna

Principal District & Sessions Judge-
 cum-Special Judge(PC Act)(CBI)
 Rouse Avenue Court Complex,
 New Delhi.

at 5:00 P.M.